

**Office of the Principal Judge/District & Session Judge,  
Family Court, Barabanki**

**ADMINISTRATIVE ORDER NO. 10/2020**

It has been brought to the notice of undersigned that the District Judge, Barabanki vide his administrative order no. 245/2020 dated 03.09.2020 has ordered that District Court, Barabanki (except Family Court) shall remain closed on 04.09.2020, on the report dated 03.09.2020 of Chief Medical Officer Barabanki, in which it has been mentioned that a Stenographer Sri Mohan Jain S/o Sri Sudheer Kumar Jain posted in the court of Additional District and Session Judge, Court No. 10, and a Technical Man Power Km. Sudha Verma D/o Sri Kapinjal Verma, posted in Computer Section of District Court Barabanki, have been found Corona Positive, today on dated 03.09.2020 and he has advised to close the Court working for further one day.


In view of the above, since Family Court is also situated in the campus of District Court, Barabanki, it is declared that all the Family Courts of Barabanki shall remain closed on 04.09.2020 in pursuance to the guidelines contained in Letter No. 1117/LXXXVII-CPC/e-Courts/Allahabad dated 03.06.2020, issued by the Hon'ble High Court.

General dates of 23.09.2020 is fixed for the cases listed on 04.09.2020 for all the Courts of Family Court, Barabanki.

Let this order be uploaded on the website of District Court Barabanki, for information to general public.

Let information be sent to the Hon'ble High Court.

Inform all concerned.

  
**Principal Judge/District & Session  
Judge, Family Court  
Barabanki.  
03.09.2020**